

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 01.06.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP259/ 16	TP 109/17	Hearing	433(e)	Patil Electric Works PVT.Ltd. s Kirloskar Electric Co.Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	<i>Adv. F</i> B.S. VENKATA NARAYANA 9448250300	Adv. for Resp.	<i>[Signature]</i>

Counsel for petitioner is present. Counsel for respondents is also present. He requested time to file objections. Petitioner counsel is directed to comply the relevant provisions of I&B Code which are applicable to the facts of this case.

List it on 17.07.2017.

*[Signature]*  
MEMBER (J)

*[Signature]*  
MEMBER (T)